

IAAI families in promoting the welfare of women and children;

- (ii) running nursery/KG Classes for children and study courses for ladies;
- (iii) to organise cultural programmes sports, games, etc.
- (iv) to undertake trading in consumer items;
- (v) to establish and maintain libraries, departmental stores, milk booths; etc.

(b) The Association has the patronage of IAAI management. It has received a sum of Rs. 109 lakh by way of aid and Rs. 1.60 lakh towards other facilities from IAAI during the years 1987-88 and 1988-89. The Association has collected Rs. 53,901 as membership fee, subscription and sale proceeds of its products.

(c) The expenditure incurred on functions held at Sapru House, New Delhi and the International Airports was Rs. 1,42,350 and Rs. 23,308 respectively. The fund collected on receipts was Rs. 4,68,000.

Cases of Encroachment of Forest Land Against Tribals

8416. SHRI BHADRESWAR TANTI: Will the Minister of WELFARE be pleased to state:

(a) whether tribals of Alirajpur, Jhabua district of Madhya Pradesh have been on an indefinite strike recently;

(b) if so, whether they have been demanding compounding of cases of encroachment on forest land filed against 116 tribals and the workers of the Social Work and Research Centre;

(c) whether this Research Centre has sought the assistance of the Union Government in this regard; and

(d) if so, the reaction of the Union Government?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b). The tribals of Mathawad Range of Tehsil Alirajpur in Jhabua district had gone on an indefinite strike on 7th March, 89. This was called off on 17th March, 1989 following an assurance by the State Forest Minister.

Besides other demands, tribals demanded compounding of cases of encroachment filed against 116 tribals and the social workers of the area.

(c) No such request has been received by Government of India.

(d) Does not arise.

Promotional Avenues for Hindi Staff

8417. DR. MANOJ PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a decision was taken in a meeting of Kendriya Hindi Samiti under the Chairmanship of Prime Minister enjoining upon all Ministries/Departments of Government of India for providing promotional avenues to the Hindi Staff in the offices not included in the Central Secretariat official language Service;

(b) if so, whether there are offices located in Delhi in which officers appointed on Hindi posts have been serving in the same capacity for more than nine years;

(c) if so, the details thereof Ministries/Departments-wise; and